

West Bengal Appropriation (No. 2) Act, 1961

6 of 1961

[29 March 1961]

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West Bengal Appropriation (No. 2) Act, 1961

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PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1961.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1961;

It is hereby enacted in the Twelfth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary of the 23rd March, 1961, Part IVA, page 866; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 23rd March, 1961; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 27th March, 1961.

1. Short title :-

This Act may be called the West Bengal Appropriation (No. 2) Act, 1961.

2. Issue of Rupees 12,06,10,590 out of the Consolidated Fund of West Bengal for the year 1960-61 :-

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees twelve crores, six lakhs ten thousand and five hundred and ninety towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1961, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1961.

SCHEDULE 1

SCHEDULE

**SCHEDULE
(See sections 2 and 3)**

1 Grant No.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
1	4-Taxes on Income other than Corporation Tax and Estate Duty.	8,000		8,000
2	7-Land Revenue . .	47,00,000	4,100	47,04,100
3	8-State Excise Duties . .	1,24,000		1,24,000
6	11-Registration . .	89,000		89,000
8	12A-Sales Tax . .		5,131	5,131
10	17-Interest on Irrigation Works (Commercial). . .		1,55,000	1,55,000
12	22-Interest on Debt and		19,89,000	19,89,000

12	22-Interest on Debt and other obligations. . .		15,05,000	15,05,000
14	25-General Administration . .	22,21,000		22,21,000
15	27-Administration of Justice . .	5,51,000	52,000	6,03,000
16	28-Jails	6,07,000		6,07,000
17	29-Police	30,96,500	36,775	31,33,275
18	30-Ports and Pilotage . .	1,46,000		1,46,000
19	36-Scientific Departments . .	6,000		6,000
20	37-Education . .	2,04,27,000		2,04,27,000
21	38-Medical		5,510	5,510
23	40-Agriculture-Agriculture . .		200	200
27	43-Industries-Industries	-		
	72-Capital Outlay on Industrial Development outside the Revenue Account. . .	43,94,000		43,94,000
	Total-Grant No. 27 . .	43,94,000		43,94,000
30	47-Miscellaneous Departments-Fire Services. . .		3,100	3,100
32	47-Miscellaneous Departments- Welfare of Scheduled Tribes and Castes and other Backward Classes.	6,00,000	172	6,00,172
33	47-Miscellaneous Departments- Excluding Fire Services and Welfare of Scheduled Tribes, etc. . .	6,55,000		6,55,000
34	50-Civil Works	14,69,000	3,35,000	18,04,000
35	54-Famine . .	5,35,41,000		5,35,41,000
36	54B-Privy Purses and Allowances of Indian Rulers. . .	16,000		16,000
37	55-Superannuation allowances and pensions.			
	83-Payments of commuted value of pensions.	2,11,000	83,000	2,94,000
	Total-Grant No. 37 . .	2,11,000	83,000	2,94,000

38	56-Stationery and Printing . .	2,78,000		2,78,000
39	57-Miscellaneous-Contributions . .	11,35,100	1,29,000	12,64,100
40	57-Miscellaneous-Other Miscellaneous Expenditure.	-		
	82-Capital Account of other State Works outside the Revenue Account.	1,25,80,000	68,000	1,26,48,000
	Total-Grant No. 40 . .	1,25,80,000	68,000	1,26,48,000
41	22-Interest on Debt and other obligations-Expenditure on displaced persons.			
	57-Miscellaneous-Expenditure on displaced persons.		13,77,000	13,77,000
	Public Debt-Loans for displaced persons.	-		
	Total-Grant No. 41		13,77,000	13,77,000
43	63-Extraordinary charges in India . .		5,000	5,000
47	82B-Capital Outlay on Road and Water Transport Schemes outside the Revenue Account. . .	2		2
48	85A-Capital Outlay on Schemes of Government Trading. . .		36,000	36,000
50	Loans and Advances by State Government. . .	94,72,000		94,72,000
	Grand Total . .	11,63,26,602	42,83,988	12,06,10,590